

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 76/237/NCLT/AHM/2016(NEW)
C.A. No. 38/237/CLB/MB/2014 (OLD)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016**

Name of the Company: ICICI Bank Ltd.
V/s.
Kemrock Industries & Exports Ltd. & Ors

Section of the Companies Act: Section 237 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

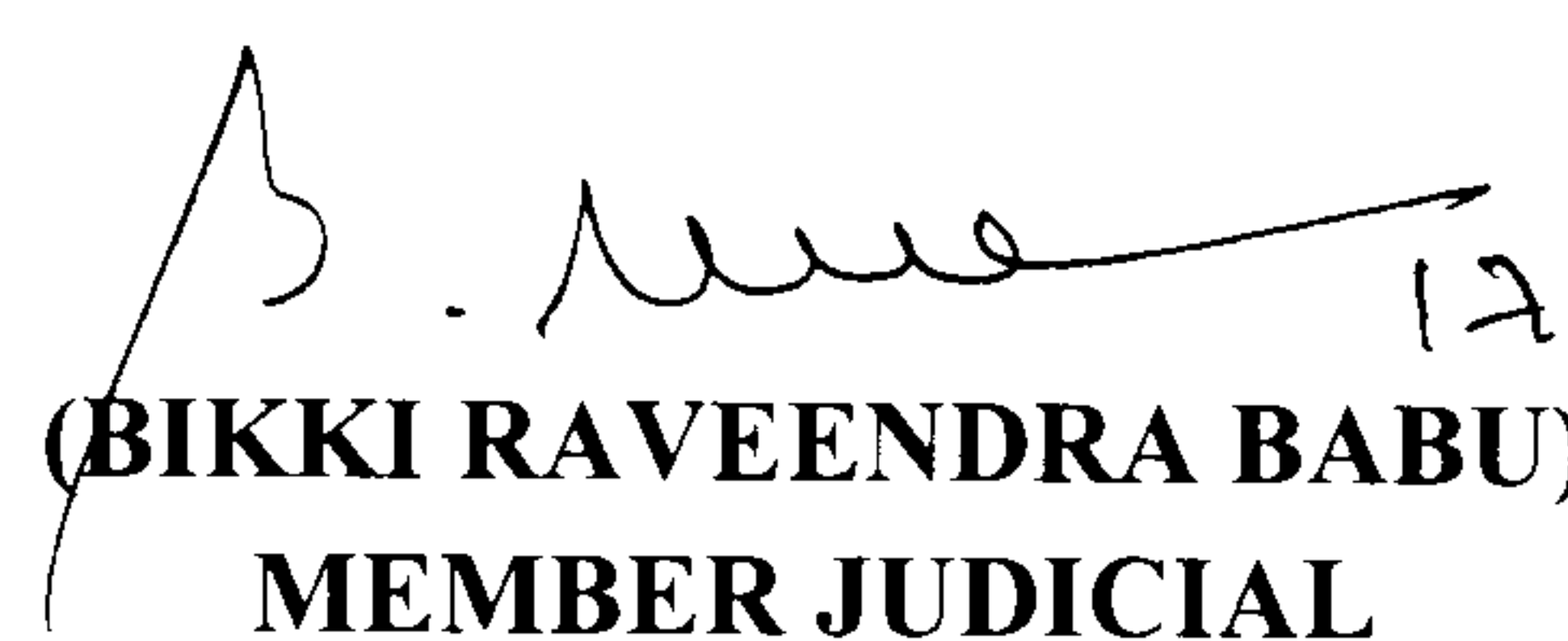
2.

ORDER

None present for both parties in spite of issuance of notice.

Registry is directed to issue letter to the ROC to furnish the latest status report of the Respondent Company within six weeks.

List the matter on 19.12.2016.


(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 17th day of October, 2016